

**SUPREME COURT OF INDIA**

Aneesh D. Lawande

Vs.

State of Goa

Writ Petition (C) No.598 of 2013

(Anil R.Dave and Dipak Misra JJ.)

30.08.2013

**ORDER**

As we have already disposed of the writ petition, nothing survives in the Contempt Petition and, therefore, the same is dismissed.